

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 61/230/HDB/2018
NAME OF THE COMPANY	Gopal Agri Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Gopal Agri Infra Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for the Petitioner	Advocate	Vvrr@vengalassociates.com 9562239039	V.V. Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. V.Venkata Rami Reddy, the Learned Counsel for the Petitioner.
Issue notice to all statutory authorities and submit the same as proof.
Post the case on 02.04.2018


Member (T)


Member (J)